close down our Embassy immediately and to send home the staff within 14 days. I feel that it is not only a humiliation for our nation, but also it is a very sad day for citizens of Indian origin living overseas. A country in which over 50 per cent of the population is of Indian origin does not now have any Indian representation. It is clear that our well-meant diplomatic initiative has broken down and in restrospect with the benefit of hind sight, it might have been better if we had severed our diplomatic relationship with Fiji once the duly and democratically elected Government of Dr. Bavadra was removed by Major General Rabuka who has now, it is very clear, launched blatantly and deliberately discriminatory and racist policies directed against the Indian community. We must take serious note of this. I think this is nothing sort of aparthied against which India has been a champion and has always been fighting. Here, a large number of people of Indian origin are concerned and it is in a country at the moment which has a population of over 50 per cent. What will be the fate of the peqple of Indian origin in other places where they are in minority, if this incident is allowed to go unheeded.

International opinion, in the initial stages, was also against Fijian action, it appears now that over a time other countries have acquiesced and fallen in line with them and do not seem to take the matter very seriously. India stands alone. India must now generate serious international public opinion and pressure, even sanctions, against Fiji to restore representative democracy so that the people of Indian origin can take their rightful place. I would request the Minister of External Affairs, as is reported in the papers today, to make a statement on this subject and also throw some light on the reported news item in Radio Australia that one of the reasons that made the Fijian authorities take this action is that Indian officials there showed video-tape of Indian troops invading the Maldives and bringing about a fear psychosis in that country. I do not know whether it is true or not. However this needs to be looked into. And I am sure that if already not done so in the Lok Sabha, very soon the Minister will be giving a statement on this. And as I said, action should be taken to restore the dignity of the nation and the people of Indian origin overseas.

SHRI KAPIL VERMA (Uttar Pradesh): Sir, I want to associate myself ,with this. This is very serious matter.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): There is a statement by the Minister.

SHRI KAPIL VERMA: Immediate measures must be taken by the Government to protect the interests of the people of Indian origin there. And the Minister, I hope in the statement which he is going to make will tell us which Embassy is going to look after our interests.

SHRI V. GOPALSAMY (Tamil Nadu) Sir, I also associate myself with the Special Mention.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Sir, this is a very serious matter ...

THE VICE-CHAIRMAN (DR. BAPU KALDATE): You will have enough opportunity to seek clarification.

SHRI VITHALRAO MADHAVA-RAO JADHAV: Sir, the whole House whole-heartedly associates with the Statement of the hon. Minister about the happenings in Fiji.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): You will know the facts also. Shri Ahluwalia

Alleged Kidnapping of a Bride by BSF Personnel in Anantnag

श्री सुरेन्द्रजीत सिंह अलहुवालिया (बिहार): उपसभाध्यक्ष जी, पिछली 18 तारीख को श्रीनगर से 60 किलोमीटर दूर अनंतनाग के पास 17 और 18 तारीख की रात को एक बी०एस०एफ० पेट्रोलिंग पार्टी ने एक सी०आर०पी०एफ० की बस को जाते हुए रोकने की

श्री सुरेन्द्रजीत सिंह अहलुवालिया]

कोशिश की। जब सी०आर०पी०एफ० की बस ने नहीं रोका, तो बी०एस०एफ० पार्टी ने सी०आर०पी०एफ० की बस पर गोलियां चलाईं और गोलियां चलने के साथ सी०आर०पी०एफ० पार्टी ने भी बी०एस०एफ० की पार्टी पर गोलियां चलानी शुरू कर दीं, जिसमें कि एक बी०एस०एफ० का आदमी मारा गया और दो सी०आर०पी०एफ० के आदमी घायल हो गये।

इस बीच में जब यह दोनों तरफ से सी०आर०पी०एफ० और बी०एस०एफ० दोनों एक दूसरे पर गोलियां चला रहे थे, तो बारातियों से भरी हुई एक बस जो उधर से गुजर रही थी, इनकी गोलियों की बौछार में फंस गई और बी०एस०एफ० ने इन बारातियों से भरी हुई बस पर गोलियां बरसानी शुरू कर दीं और उसका हश्र यह हुआ कि उन बारातियों में से एक आदमी मारा गया।

मैंने इसके पहले भी इसी सदन में यह बात उठाई थी, पर मुझे अभी तक सरकार से कोई जवाब नहीं मिला।

मैं फिर आपके माध्यम से सदन को वह वायरलैस मैसेज पढ़ कर सुनाना चाहता हूं जो वायरलैस मेसेज इनचार्ज, आर्म्ड पुलिस कंट्रोल रूम, श्रीनगर ने एस०पी० श्रीनगर को भेजा था।

"Wireless Message No. 192823/ ARCP dated 18.5.1990 Situation report from Commandant 3rd Battalion, Anantnag, received that during the intervening night of 17/18 May, Bus No. 1373/F, carrying 27 persons of a 'baraat' marriage party was stopped near Badsgam crossing about 2330 hrs. by BSF patrolling party(.) The BSF opened indiscriminate firing upon the bus resulting in instant death of one Abdullah, son of Gani Malik, resident of Lissar, serious injuries to the bridegroom besides 8 others(.) Followed by this, the bride and bride's maid were gang raped by the BSF(.) Bride was taken away by them, and the bride's maid left behind(.) Bus has been removed to DPL Anantnag witri 78 bullet hole marks(.) BSF party claims to have been fired upon by militants, but not satisfied yet(.)"

महोदय, यह बड़े शर्म की बात है कि 17-18 तारीख की रात की घटना है और अभी तक वह जो नई-नवेली दुलहन को लेकर लोग घर जा रहे थे, जिसे बी०एस०एफ० वालों ने छीन लिया, अभी तक उसका पता नहीं लगा कि वह ज़िंदा है, या मर गई या किसके पास है?

मैं आपके माध्यम से सरकार को गुजारिश करता हूं कि कम से कम पता करके उसके परिवार वालों को बतायें कि आखिर दुलहन कहां गई और कौन उसे ले गया और किन लोगों ने उसको रेप किया है? इसमें ब्राईडमेड के बारे में जो लिखा है, वह ब्राईड की खुद की आंटी थी, जिसको कि बी०एस०एफ० के लोगों ने रेप किया, गेंग रेप किया और उसको भी छोड़ कर चले गए, बुढ़िया थी इसलिए और यह जवान लड़की थी इसको साथ ले गए और अभी तक वापस नहीं किया है। मैं आपके माध्यम से सरकार को गुजारिश करता हूं कि कम से कम उनके घर वाले को पता बताएं, ढूंढ कर निकालें मर गई, जिंदा है और जिन्दा है तो निकाल कर दिखाएं तथा कम से कम सदन को भी बताने की कृपा करें कि आखिर कहां गई। साथ ही, उन अफसरों पर कड़ी से कड़ी कार्यवाही की जाए जिन्होंने ऐसी घटना में मिल कर ऐसा जघन्य काम किया है। धन्यवाद।

5.00 P.M.

SHRI KAPIL VERMA (Uttar Pradesh): I want a statement on this from the Government.

SHRI V. NARAYANASAMY (Pondicherry): He is demanding a statement front the Government on this.

THE VICE CHAIRMAN (DR. BAPU KALDATE): Shri Basant Kumar Das. He is not heie. Shri Mohd. Khalcclur Ranman.

Need to set up a Minorities Finance Corporation

श्री मोहम्मद खलीलुर रहमान (आन्ध्र प्रदेश) जनाब वाईस चेयरमैन साहब, मैं इस स्पेशल मेंशन के जरिए गवर्नमेंट आफ् इंडिया की तवज्जह माइनारिटी के एक इंपार्टेंट मसले की जानिब मबजूल कराना चाहता हूं जो माइनारिटी के इकोनोमिक कंडीशंज़ और माइनारिटीज़ के वैलफेयर के ताल्लुक से है। जैसा कि आप अच्छी तरह जानते हैं कि हिन्दुस्तान में करीब-करीब 20 करोड़ के माइनारिटीज़ रहती है और इन माइनारिटीज़ में मुसलमान हैं, इसाई हैं, पारसी हैं, सिख हैं और जैन हैं। 40 साल गुजरने के बावजूद भी इनके मआशी, समाजी